

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
(IB)-2087(ND)2019
IA-2011/2020

IN THE MATTER OF:

M/s. Sahaj Bharti Travels

...

Applicant/Petitioner

Versus

M/s. HCL Technologies Limited

...

Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 16.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify on 19.02.2021.



**T.S. Singh
(Court Officer)**